

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:6172  
ANSWERED ON:04.05.2010  
DEATH OF TRIBAL CHILDREN  
Patel Shri Natubhai Gomanbhai

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether there are reports of the death of tribal children due to poisoning in residential hostels of the UT of Dadra and Nagar Haveli;
- (b) if so, the details thereof; and
- (c) the number of persons arrested in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): Reports regarding death of two tribal students, namely, Shri Krishna Devram Bhoya of Village Bildhari on 23.08.2009 and Shri Shailesh Indiya Kanath of Luhari on 30.08.2009 who were residing in the Social Welfare Hostel, Kharadpada have been received from UT Administration of Dadra & Nagar Haveli.

In respect of Shri Bhoya, the histopathological examination report received from FSL, Surat stated that "Viscera showed loss of morphology (architecture of organ) and change of autolysis (the melting/decomposition of organ)". The report of the FSL, Ahmedabad stated that "no chemical was found in viscera samples i.e. liver, spleen, kidney and heart. But presence of Sodium Chloride was found in colourless fluid (common salt used for preservation of sample which is added while sending the sample is sodium chloride". The report of FSL on the food samples and water stated that "food poison causing microorganisms could not be detected."

As regards Shri Kanath, the medical certificate issued by L.G. Haria Rotary Hospital, Vapi has reported the cause of death as 'immediate cause: Acute Cardio Respiratory Arrest Antecedent Cause: Actual Renal Failure due to Acute Gastro-Enteritis with Acute Respiratory Distress syndrome."

(c): As per the Police report, a criminal case vide FIR No. 227/09 u/s 304(A), 114 IPC was registered on 30.8.2009. Nobody has been arrested.